

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

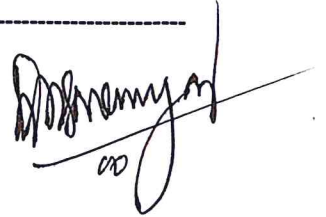
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.134/ BB/2017	-	For filing ROC Report	252(3)	MPPL Renewable Energy Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. D. PERUMAN SARANYAN
(mobile) 9600087306

For Petitioner



Counsel for petitioner is present. He is directed to file an affidavit that the company is running its business and further to file proof that the company is having fixed assets and the company, if restored, will continue to do its business and will continue to generate income. The counsel has to file the same in the Registry and the matter is listed for orders on 14.12.2017.



MEMBER (J)



MEMBER (T)